

F. No. J-11017/10/2022-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 15<sup>th</sup> June, 2022

**ORDER**

With reference to this Department's earlier Order No. J-11017/13/2018-Judicial dated 11.09.2018 regarding engagement of Advocates for conducting Central Government litigations before the High Court of Jharkhand at Ranchi and Central Administrative Tribunal, Ranchi Bench, the President is pleased to extend the terms of three Senior Panel Counsel and eleven Central Government Counsel for the High Court of Jharkhand at Ranchi as mentioned under table 'A' in the aforesaid Order dated 11.09.2018, **until further orders.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 to be read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(R. K. Srivastava)  
Joint Secretary & Legal Adviser

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Prashant Pallav, Asstt. SGI, High Court of Jharkhand at Ranchi.
3. The Registrar, High Court of Jharkhand at Ranchi.
4. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.



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